

considered for exports, and

(in Rs. crores)

(d) if so, the details thereof and the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (d). The Indo-USSR Chamber of Commerce and Industry is a business association engaged in promotion of Indo-Soviet trade. The chamber is a trade promotional body and is not a trading organisation.

The Indo-Soviet Trade Plan between the two countries is negotiated and concluded at Government level on a calendar year basis. The trade plan is drawn up on the basis of the country as a whole and no statewise sub-plan is provided for. Handicrafts and minerals and ores are items already included in the list of exports in the Trade Plan.

[*Translation*]

#### Trade Turnover with EEC

1697. SHRI JAGDISH AWASTHI: Will the Minister of COMMERCE be pleased to state:

(a) the total annual turn-over of India with the countries of European Economic Community (EEC); and

(b) the country of EEC with which India's trade is maximum and name of the items imported from that country, annual export from India to that country indicating the main items of export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) India's total trade turnover with EEC countries during the last three years has been as follows:

<i>Year</i>	<i>Total trade turnover</i>
1986-87	9277.15
1987-88 (P)	11416.41
1988-89 (P)	13643.05

P—Provisional (Source DGCI&S)

(b) In 1988-89, India's trade with Federal Republic of Germany (FRG) was the largest among the EEC countries. India's total exports to FRG during that year were valued at Rs. 1235.21 crores as per provisional figures available with DGCI & S. Main items of export from India to FRG are—textiles and garments, leather and leather products, carpets, precious and semi-precious stones, tea and coffee, etc. Main items imported by India from FRG include electro-technical goods, iron and steel sheets and plates, machine tools including rolling mill construction machinery, machinery for textiles, leather and leather goods industry, etc.

[*English*]

#### Irrigation Schemes of Kerala

1698. SHRI T. BASHEER:  
SHRI K. MOHANDAS:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the total number of irrigation Schemes sanctioned in Kerala during 1988-89;

(b) the names of irrigation schemes in Kerala still pending for clearance with Union Government;

(c) the reasons therefor;

(d) whether the Government of Kerala has requested the Union Government for the early clearance of such schemes; and

(e) if so, what action has been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) No irrigation scheme was sanctioned during 1988-89.

(b) Only one major irrigation project, namely, Chimoni Irrigation Project.

(c) The State Government is required to comply with the comments of Central Water Commission including finalisation of estimates.

(d) and (e). Do not arise.

#### **Japanese Credit to IFCI**

1699. DR. KRUPASINDHU BHOI: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Finance Corporation of India (IFCI) has been taking loan from the foreign countries;

(b) if so, the total amount of loan taken by the IFCI from Japan during the last three years; and

(c) the purposes for which the Japanese loan has been taken by the IFCI?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) The total amount of foreign currency loan sanctioned to IFCI in Japanese Yen

Currency during the last three financial years is as under:

1986-87 — NIL

1987-88 — Japanese Yen 14 billion (J. Yen. 9 billion drawn in US \$ and the balance in Japanese Yen)

1988-89 — J. Yen 20 billion

(c) The proceeds of the loan are being utilised for onlending to borrowers for meeting their foreign currency requirements in setting up industries.

#### **Trade with U.S.S.R.**

1700. SHRI SRIBALLAV PANIGRAHI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken steps to expand trade relations with USSR;

(b) if so, the details of the areas in which Indo-USSR trade has been expanded;

(c) whether Government have identified some new areas for the expansion of trade between both the countries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) to (d). Having regard to the decision mutually reached between the two Governments in 1986 that the Indo-Soviet trade should be increased by 2 1/2 times over a period of five years, various steps are being taken by the Government to expand and diversify the structure of the bilateral trade. In the export list, provisions have been increased in respect of items like tea, instant coffee, Coffee, Soyabean extractions, ready-made garments, shoe uppers, chemicals, medicines and pharmaceutical preparations,